

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. NO. 687 OF 2023

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

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ACTION TAKEN REPORT ON BEHALF OF THE MINISTRY OF
ENVIRONMENT, FOREST AND CLIMATE CHANGE
(RESPONDENT NO. 4).

I, Mr. Nallamolu Subrahmanyam, S/o Mr. Narasimha Rao, aged about 37 Years, presently working as Scientist E in the Ministry of Environment, Forest and Climate Change (hereinafter referred to as MoEF&CC) having office at Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi- 110003, do hereby solemnly affirm and state as hereunder:

1. That, I am well acquainted with the facts and circumstances of the case and competent to swear this affidavit on behalf of MoEF&CC being the Respondent No. 4 in the present Original Application.
2. That, the Answering Respondent no. 4 is engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution and prescribing environmental standards to be



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Min. of Environment, Forest and Climate Change
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India, New Delhi

implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs).

3. That the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its order dated 03.05.2024 has directed the MoEF&CC to collate, compile and place consolidated action plan for each city.
4. That in compliance to the aforesaid Hon'ble Tribunal's order, and in further pursuance, this answering Respondent No. 4 has compiled the details of air quality improvement measures including preparation of city action plan, source apportionment study, the details of funds provided under NCAP and the status of PM 10 concentration level (FY 2023-24) for the states covered under NCAP namely Rajasthan, Haryana, Meghalaya, Jharkhand, Delhi and Uttar Pradesh. The compilation of the aforesaid states has been done and further, the states of Gujarat, Maharashtra, Bihar and Himachal Pradesh have not filed their reports yet.

The copy of the factual position in the tabulated chart is annexed herewith at **Annexure -A.**

N. Subrahmanyam



(एन. सुब्रह्मण्यम)
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5. That, it is submitted that City action plans to undertake various air quality improvement measures such as control of road dust, vehicular emissions, biomass burning & waste management and industrial pollution, are implemented by non-attainment/million plus cities under National Clean Air Programme (NCAP) through mobilisation of resources from convergence of schemes of Central and State Govt. as well as their own resources of ULBs and other development authorities. Funds provided under NCAP are utilised to meet the critical gap for implementing activities under City action plans.

6. That, it is submitted that in view of the above submissions, this Hon'ble Court may pass such order(s) as deemed fit and proper in the facts and circumstances of the case.

I identified the deponent/executor who has signed in my presence.

N. Subrahmanyam
09/08/24



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Govt. of India, New Delhi

DEPONENT

VERIFICATION:

Verified at New Delhi on the - 9 AUG 2024 of August, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been suppressed or concealed therein.

N. Subrahmanyam
09/08/24

DEPONENT

Solemnly affirmed before me read over & explained to the deponent.

- 9 AUG 2024

Notary Public, Delhi

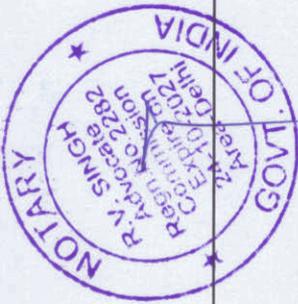
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ANNEXURE-A									
S. No.	States	Cities under NCAP (out of 53 cities)	Status of Source Apportionment Studies	Percentage Source Contribution of PM10 concentrations	Status of Funds (in Crores)	Action taken in major sectors	City Action Plan	Status of PM10 concentrations (FY 2023-24)	Remarks
1	Rajasthan	Kota	Ongoing (To be completed by 30.09.2024)	-	An amount of Rs. 101.47 Crores has been provided to Kota covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 86.13 Crores has been utilized which is around 85% of the total received fund.	The percentage utilization of funds for Dust mitigation measures is 91.57%, for Biomass Burning is 5.88%, for Capacity Building is 2.28%, for Public outreach is 0.27%	Prepared	124	Gujarat, Maharashtra, Bihar and Himachal Pradesh have not filed their reports yet.
2	Haryana	Faridabad	Ongoing (To be completed by 31.10.2024)	-	An amount of Rs. 73.53 Crores has been provided to Faridabad covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 28.61 Crores has been utilized which is around 39% of the total received fund.	The percentage utilization of funds for Dust mitigation measures is 82%, for Biomass Burning is 2.16%, for Capacity Building is 24%, for Public outreach is 1.78% and for Construction & Demolition is 1.82%	Prepared	190	

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6	Uttar Pradesh	Ghaziabad	Completed	<p>Mixed combustion: 23.61% Resuspended dust II: 24.81% Resuspended dust I: 24.43% Secondary formation: 11.87% Vehicular: 6.88% Copper smelter: 4.67% Brick Processing: 3.49% Mixed metal processing: 0.91%</p>	<p>An amount of Rs. 153.42 Crores has been provided to Ghaziabad, covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 135.87 Crores has been utilized which is around 88.05% of the total received fund.</p>	172	Prepared
		Jhansi	Ongoing (To be completed by 31.12.2024)		<p>An amount of Rs. 11.08 Crores has been provided to Jhansi, covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 11.08 Crores has been utilized which is around 100% of the total received fund.</p>	96	
		Khurja	Ongoing (To be completed by 31.12.2024)		<p>An amount of Rs. 18.37 Crores has been provided to Khurja, covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 12.83 Crores has been utilized which is around 70% of the total received fund.</p>	104	<p>GOVT. OF INDIA Ministry of Environment, Forest and Climate Change New Delhi 15/11/2024</p>
		Lucknow	Ongoing (To be completed by 30.09.2024)		<p>An amount of Rs. 402.82 Crores has been provided to Lucknow, covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 313.15 Crores has been utilized which is around 78% of the total received fund.</p>	137	

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Minister for Environment, Forest and Climate Change
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	Noida	Ongoing (To be completed by 31.03.2025)		An amount of Rs. 30.89 Crores has been provided to Noida, covered under NCAP for implementation of City Action Plan. Out of this, an amount of Rs. 3.44 Crores has been utilized which is around 11% of the total received fund.	The percentage utilization of funds for Dust mitigation measures is 100%	182	
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